

IN THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

OA/395/2022

IN THE MATTER OF:

Dr. Gaurav Aggarwal

...Applicant

Versus

Central Pollution Control Board &Ors.

...Respondents

N.D.O.H.: 29.07.2022

INDEX

Sr. No.	Particulars	Pages
1.	Short Affidavit on behalf of Municipal Corporation Chandigarh/Respondent No. 4.	1-12
2.	ANNEXURE R-1 A copy of the relevant provision/Section 394(e) of Punjab Municipal Corporation (Extension to UT Chandigarh) Act, 1994	13-14
3.	ANNEXURE R-2 A true copy of the last order dated 17.05.2022	15
4.	ANNEXURE R-3 Copy of the month-wise progress of the work carried out by the agency i.e. M/s SMS Limited since inception	16
5.	ANNEXURE R-4 A copy of the Notice inviting Bids dated 28.06.2022	17-18
6.	ANNEXURE R-5 A copy of allotment letter dated 15.07.2022	19-23

7.	ANNEXURE R-6 A true copy of the approval dated 01.07.2022	24-27
8.	ANNEXURE R-7 A true copy of approval dated 01.07.2022	28-29
9.	ANNEXURE R-8 A copy of allotment letter dated 22.07.2022	30-33
10.	ANNEXURE R-9 Copy of C&D waste processing details for the month of May and June 2022	34-35
11.	ANNEXURE R-10 Copy of C&D waste collection site at 22 locations	36
13.	ANNEXURE R-11 Copy of the notice inviting bid dated 30.06.2022	37-49

THROUGH COUNSEL


(**Shubham Bhalla**)

Advocate for the Respondent No. 4
206 C K Daphtary Chamber
Supreme Court of India
Tilak Lane, New Delhi-110001
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PLACE: Chandigarh
DATE: 27.07.2022

IN THE NATIONAL GREEN TRIBUNAL AT NEW DELHI

OA/395/2022

IN THE MATTER OF:

Dr. Gaurav Aggarwal

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Central Pollution Control Board &Ors.

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**SHORT REPLY BY WAY OF AFFIDAVIT ON BEHALF OF
MUNICIPAL CORPORATION CHANDIGARH/RESPONDENT
NO.4**

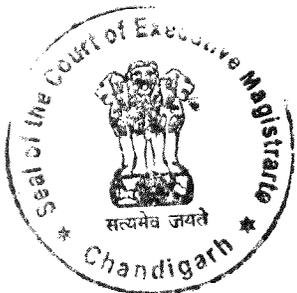
I, Anindita Mitra, IAS, Commissioner, Municipal Corporation Chandigarh, do hereby solemnly affirm and state on oath as under:-

1. That I, Anindita Mitra, IAS, Commissioner, Municipal Corporation, Chandigarh, is competent and statutorily authorised to defend any suit or legal proceedings brought against the Corporation under section 394(e) of Punjab Municipal Corporation Act (Extension to UT, Chandigarh) Act, 1994 and in this regard, I am filing this affidavit in terms of order of this Hon'ble Tribunal dated 27th May, 2022 on behalf of the Respondent no. 4 Municipal Corporation Chandigarh and am conversant with the facts of the case. As such I am competent to swear this affidavit. A copy of the relevant provision is annexed herewith as **ANNEXURE R-1**.

Anindita



2. That before submitting a status report the answering respondent would like to apprise this Hon'ble Court that the Hon'ble Punjab and Haryana High Court is seized of the same issue in CWP no. 13932 of 2016 titled as Dipti Singh vs UT Chandigarh and the next date of hearing is 01.08.2022. A true copy of the last order dated 17.05.2022 is annexed herewith as **ANNEXURE R-2**.
3. That the following short reply is by way of a status report is submitted in terms of the order dated 27th May 2022 by the Municipal Corporation, Chandigarh as under :-
4. That Action taken for the spot removal of **Legacy Waste** i.e. the garbage lying dumped at the dumping site and day to day action being taken at the dumping site:
 - a. There are two dumping sites at DaduMajra, one site of 20 acres, wherein 5 Lakh Metric Tonnes [hereinafter referred to as 'LMT'] of Legacy Waste was dumped, out of which 4.2 LMT has been processed so far and 8 acres out of the 20 acres land has been reclaimed. Copy of the month-wise progress of the work carried out by the agency i.e. M/s SMS Limited since inception is annexed herewith as **ANNEXURE R-3**.
 - b. It is submitted that the remaining legacy waste shall be processed and entire 20 acres of land would be reclaimed by March 2023.



- c. The second dumping site at DaduMajra measuring 8 Acres, has 7.67 LMT of Legacy waste dumped therein.
- d. The Project for Bio-remediation of the same has been sanctioned for Rs.68.00 Crores and the tender for the same was floated. The last date for submission of bids by the bidders was 07.07.2022 and bids were received and under evaluation of the committee technically formed for this purpose. Copy of the notice inviting bids dated 28.06.2022 is annexed herewith as **ANNEXURE R-4**.
- e. That the duration of the project as per the bid document is a period of 43 month from the date of allotment of tender.
- f. The MCC is also ensuring that the waste being dumped at the Dumping ground is regularly covered and sprayed with Effective Microorganism Solution [hereinafter referred to as 'EM Solution'] in order to minimize foul odour.
- g. The MCC has also built a 1200 meter long and 4.5 meter high wall around the dumping ground in order to prevent the leachate from flowing out. It is submitted that apart from construction of the boundary wall, the leachate being generated from the waste is being collected in a water tunnel, from where it is collected in suction tankers and taken to



the Sewerage Treatment Plant [hereinafter referred to as 'STP'] in Industrial Area Phase II, Chandigarh, for treatment.

- h. Horticulture Waste is also being dumped in the backside of the site which is converted into manure/compost by covering it with cow dung along with water & soil through aerobic composting.
 - i. The MCC has undertaken tree plantation in the areas surrounding the dumping site to control air pollution.
5. Action being taken in order to process **Fresh Waste** i.e. the waste being generated daily so as to ensure the same is not dumped at the dumping site/ ground:

a. DRY WASTE AND WET WASTE:

- i. The Chandigarh city produces approximately 200 Tonnes per day [hereinafter referred to as 'TPD'] of dry waste and 350 TPD of wet waste on a daily basis.
- ii. As a short term measure, in order to ensure proper disposal of the dry and wet waste collected by the MCC and to ensure it does not get dumped into the dumping grounds, the MCC is upgrading the existing Mix Waste Treatment Plant after which approximately 200 TPD of dry waste and 200 TPD of wet waste will be processed. The tender for major overhaul of

Aniket



garbage processing plant was invited on 09.06.2022. The said tender has been allotted on 15.07.2022. A copy of the allotment of tender is annexed herewith as **ANNEXURE R-5**.

- iii. After the allotment of tender for the upgradation, the Mix Waste Treatment Plant shall be operational within a period of 3 months from the date of allotment.
- iv. At present, approximately 120 TPD of Wet Waste is being processed at Wet waste Processing Unit to produce compost and inert material.

b. SANITARY WASTE

- i. In order to ensure that the sanitary waste does not get dumped at the dumping site, the MCC is in the process of entering into a service agreement with M/s Alliance Envirocare, which is the only company authorized by Chandigarh Pollution Control Committee within the limits of Chandigarh for treatment and disposal of sanitary waste/bio-medical waste under the Bio-Medical Waste Management 2016 framed under the Environment (Protection) Act, 1986 to process sanitary waste. The sanitary waste generated in the city is approx. 940 kgs. per

Aniket



day. Copy of the approval dated 01.07.2022 is annexed herewith as **ANNEXURE R-6.**

c. DOMESTIC HAZARDOUS WASTE

- i. In order to ensure the safe, effective disposal of the domestic hazardous waste and to further ensure that the same does not get dumped into the dumping ground, the MCC is in the process of entering into a Memorandum of Understanding with Re Sustainability Ltd (formerly known as M/s RamkyEnviro Engineers Ltd) and M/s Nimbua Greenfield (Punjab) Ltd i.e. the sole treatment and disposal facility for hazardous waste in the tricity region for effective lifting, treatment and disposal of hazardous waste in compliance of Management of Solid Waste Rules, 2016 in Chandigarh City. Copy of approval dated 01.07.2022 is appended herewith as **ANNEXURE R-7.**

d. HORTICULTURE WASTE

- i. MCC is establishing a Horticulture Waste Processing Plant having capacity 30-40 TPD (tones per day) at 3 BRD, Chandigarh. The Tenders of Civil works and procurement of the plant machinery for the horticulture processing plant have been invited and allotment of the

Anil



work is under process and the work has been allotted on 22.07.2022 to M/s Palak Agro Industries. Copy of allotment letter is annexed herewith as **ANNEXURE R-8**.

- ii. Further as Chandigarh has vast area under green cover, huge amount of horticulture waste is generated due to pruning. The Horticulture Waste Processing Plant will process the horticulture waste to produce briquettes and pallets which can be used as an excellent combustible material termed as "Biocoal". These wooden briquettes will be utilized as part of fuel wood for cremation purposes. Briquettes/pallets made from the Horticulture Waste would also be sold to various industrial units as a fuel, thereby generating revenue for MCC.
- iii. Horticulture waste produced in parks and green belts is also being processed *in situ*, for which 64 aerobic compost pits have already been constructed and are in operation for composting effectively. The said onsite compost pits have a capacity of 4.0 TPD. Work of construction of more such aerobic compost pits in 40 parks is in progress after which the capacity shall increase to 5.8 TPD.

Anil



e. CONSTRUCTION AND DEMOLITION WASTE

- i. MCC has installed Construction and Demolition Waste Processing Plant having capacity of 150 TPD (tones per day) at Industrial Area Phase-I, Chandigarh which was commissioned on 15th May 2019 to process Construction and Demolition waste [hereinafter referred to as 'C&D Waste'].
- ii. During the last two months, MCC has processed 3471.54 MT & 3177.30 MT of C&D Waste for the month of May'22 & June'22 respectively. Copy of C&D waste processing details for the month of May and June 2022 is annexed herewith as **ANNEXURE R-9**.
- iii. In order to ensure that the C & D waste is not dumped at the dumping ground and in order to facilitate the general public, 22 C&D waste collection centres have been set up, all around the city, where public can dump the C&D waste being generated from the construction/re-construction work of the buildings, which is then transported to the Construction and Demolition Waste Processing Plant by MCC. Copy of C&D waste collection site at 22 locations is annexed herewith as **ANNEXURE R-10**.



Aniket

iv. That MC Chandigarh has established Manual Casting Unit as well as Automatic Block Making Machine for maximum utilization of recycled aggregates (being produced from C&D waste), where various cement concrete products like kerb stones, paver blocks, bricks etc. are being casted. Thus making optimum use of the C&D waste and using the finished products casted out of the same in public works across the city.

6. Steps for mitigation of the problem in question

a. **Appointment of a Solid Waste Management**

Expert:

b. A Solid Waste Management Expert with a qualification of Masters in Environmental Sciences and with an experience of Municipal Solid Waste Management projects is likely to be appointed by the end of this month for which the bids have been received by Municipal Corporation, Chandigarh. Copy of the notice inviting bid dated 30.06.2022 is annexed herewith as **Annexure R-11**.

c. The main function of the Solid Waste Management Expert will be to provide technical support and expertise to facilitate any policy, planning, implementation, monitoring and evaluation of various solid waste management components. He/She will be

Anil



responsible for the overall project management and managing deliverables/outputs under the assignment.

7. Setting up of an **Integrated Solid Waste Management Processing Plant:**

- i. In order to meet the long term needs for processing the Wet and Dry waste collected by the MCC, the City needs an Integrated Solid Waste Management Processing Plant. The task of preparing an RFP for the same was assigned to IIT Ropar on 15.09.2021. In pursuance thereto, an Expression of interest was floated on 30.03.2022 for discovery of technologies available. The said process has been completed and a Request for Proposal for setting up the Integrated Solid Waste Management Processing Plant is to be floated. This project shall include the setting up and operations of separate plants for processing dry & wet waste. The said project has been designed keeping in mind the projected quantum of waste of 25 years.

8. Setting up of a **Sanitary Landfill Site:**

- a. A Sanitary Landfill Site is currently under construction and is likely to be completed by the end of this month. This Landfill site will be used to dump the remaining inert. The said inert is a waste leftover after the dry and wet waste is processed in the



processing plant and since the said waste cannot be processed further, therefore the same is sent to the dumping ground. The said inert which is leftover is approx. around 15% to 20% of the processed waste.

9. Setting up of **Leachate Treatment Plant:**

a. The MCC is in the process of constructing a Leachate Treatment Plant of 23 kilo litre per day [hereinafter referred to as 'KLD'] capacity. The same is likely to be completed by August 2022 and shall be used to treat the leachate before the same is released into the sewer lines.

10. That it is denied, as alleged by the petitioner that the people living in the surrounding areas are suffering problems. In fact the answering respondent is taking all necessary precautions as envisaged under Rule 15 of the MSW Rules, 2016 and discharging its obligations in the interest of not only the citizens of the Chandigarh but also the people living in an around the Dumping ground.

11. That in view of above submission, it is prayed here that the submission made above may kindly be taken on record and suitable order may be passed in the matter. The answering respondent also prays for the indulgence of this Hon'ble Court in granting them the liberty of reserving their right for filing an additional reply, if required.



Anindita

(ANINDITA MITRA)
IAS, COMMISSIONER
MUNICIPAL CORPORATION, CHANDIGARH

VERIFICATION:

I, Anindita Mitra the deponent above named do hereby verify and declare that the facts stated in the above paras are true to my knowledge.

Verified at _____ on this _____ day of July, 2022.

Anindita

(ANINDITA MITRA)
IAS, COMMISSIONER
MUNICIPAL CORPORATION, CHANDIGARH



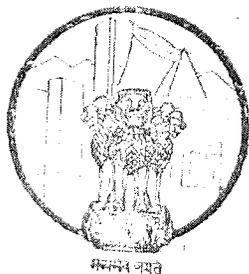
[Signature]
27/7/22
Executive Magistrate
U.T. Chandigarh

THROUGH COUNSEL

[Signature]
(**Shubham Bhalla**)

Advocate for the Respondent No. 4
206 C K Daphtary Chamber
Supreme Court of India
Tilak Lane, New Delhi-110001
Email: -shubhambhalla@hotmail.com
Mb. No. 09654427273

PLACE: Chandigarh
DATE: 27.07.2022



The Punjab Municipal Corporation Act, 1976
As Extended to the Union Territory, Chandigarh
(with effect from the 24th day of May, 1994)

BY

The Punjab Municipal Corporation Law
(Extension to Chandigarh) Act, 1994

(Act No. 45 of 1994)

Printed by :

The Controller, Printing and Stationery Deptt., U.T., Chandigarh.

Price :

Rs 35 - 00

394. Power to institute etc., legal proceedings and obtain legal advice. - The Commissioner may -

- (a) take, or withdraw from, proceedings against any person who is charged with -
 - (i) any offence against this Act or any rule regulation or bye-law made thereunder ; or
 - (ii) any offence which affects or is likely to affect any property or interest of the Corporation or the due administration of this Act ; or
 - (iii) committing any nuisance whatsoever ;
- (b) contest or compromise any appeal against [total unit value] or assessment of any tax or rate ;
- (c) take, or withdraw from or compromise, proceedings under sections 378, 379 and 380 for the recovery of expenses or compensation claimed to be due to the Corporation ;
- (d) withdraw or compromise any claim for a sum not exceeding one thousand rupees against any person.
- (e) defend any suit or other legal proceeding brought against the Corporation or against the Commissioner or a Corporation officer or other Corporation employee in respect of anything done or omitted to be done by any one of them in his official capacity ;
- (f) with the approval of the Corporation, admit or compromise any claim, suit or other legal proceeding brought against the Corporation or against the Commissioner or any Corporation officer or other Corporation employee in respect of anything done or omitted to be done as aforesaid .
- (g) withdraw or compromise any claim against any person in respect of a penalty payable under contract entered into with such person by the Commissioner on behalf of the Corporation ;
- (h) institute and prosecute any suit or other legal proceeding or with the approval of the Corporation withdraw from or compromise any suit or any claim for any sum not exceeding five hundred rupees which has been instituted or made in the name of the Corporation or of the Commissioner.
- (i) obtain such legal advice and assistance as he from time to time thinks necessary or expedient to obtain or as he may be required by the Corporation to obtain for any of the purposes mentioned in the foregoing clauses or for securing lawful exercise or discharge of any power or duty vesting in or imposed upon any municipal authority or any Corporation officer or other Corporation employee.


(**Shubham Bhalla**)

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CWP No.13932-2016 (O&M) &
CWP-PIL No. 124-2021 (O&M)

Dipti Singh vs. U.T. Chandigarh and others.

Present:- Mr. Ranjan Lakhanpal, Advocate with
Mr. Simran Singh Guru, Advocate, for the petitioner in
CWP No. 13932-2016.

Mr. Amit Sharma-petitioner in person in
CWP-PIL No. 124 of 2021.

Mr. Tanmoy Gupta, Addl. Sr. Standing Counsel
for respondents No.1 and 2-U.T. Chandigarh.

Mr. Gaurav Mohunta, Advocate with
Mr. Nishant Arora, Advocate, for respondent No.3-
M.C. Chandigarh.

Mr. Sorabh Sharma, Advocate, for respondent No.4.

* * * *

As directed, Commissioner, Municipal Corporation, Chandigarh is present in Court in person. An affidavit duly sworn by Commissioner, Municipal Corporation, Chandigarh has been filed in Court delineating emergent steps that have taken for mitigating the problems which are being faced by the persons living around the garbage dump as well as for removal and destruction of the garbage. The said affidavit is allowed to be taken on record.

As requested, the Commissioner, Municipal Corporation, Chandigarh is granted time to place before this Court the action taken report along with the facts and figures to ensure that concrete steps have been taken at the spot for removal of garbage and for mitigation of the problem in question.

Adjourned to 11.07.2022.

A copy of this order be placed in the connected file.

(RAVI SHANKER JHA)
CHIEF JUSTICE

(ARUN PALLI)
JUDGE

17.05.2022
ravinder


(**Shubham Bhalla**)
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Month Wise Processing Data at Dadu Majra Dumping Ground					
Sl. NO	Month	Total Legacy Processed Quantity in Metric Tonn	Biosoil (68%)	C&D and Inert (18%)	RDF (14%)
1	Feb-20	4294.380	2920.178	772.988	601.213
2	Mar-20	1630.670	1108.856	293.521	228.294
3	Apr-20	Covid - 19 Lockdown			
4	May-20	4271.280	2904.470	768.830	597.979
5	Jun-20	2127.510	1446.707	382.952	297.851
6	Jul-20	1215.600	826.608	218.808	170.184
7	Aug-20	352.230	239.516	63.401	49.312
8	Sep-20	10325.720	7021.490	1858.630	1445.601
9	Oct-20	23650.280	16082.190	4257.050	3311.039
10	Nov-20	12132.180	8249.882	2183.792	1698.505
11	Dec-20	14020.520	9533.954	2523.694	1962.873
12	Jan-21	11747.830	7988.524	2114.609	1644.696
13	Feb-21	11806.440	8028.379	2125.159	1652.902
14	Mar-21	27474.179	18682.442	4945.352	3846.385
15	Apr-21	29539.840	20087.091	5317.171	4135.578
16	May-21	24793.030	16859.260	4462.745	3471.024
17	Jun-21	7393.950	5027.893	1330.913	1035.154
18	Jul-21	4548.530	3093.000	818.735	636.794
19	Aug-21	1437.260	977.337	258.707	201.216
20	Sep-21	3596.750	2445.790	647.415	503.545
21	Oct-21	21669.890	14735.525	3900.580	3033.785
22	Nov-21	25638.880	17434.438	4614.998	3589.443
23	Dec-21	25893.620	17607.662	4660.852	3625.107
24	Jan-22	5262.290	3578.357	947.212	736.721
25	Feb-22	17844.350	12134.158	3211.983	2498.209
26	Mar-22	36412.390	24760.425	6554.230	5097.735
27	Apr-22	30359.400	20644.392	5464.692	4250.316
28	May-22	30862.240	20986.323	5555.203	4320.714
29	Jun-22	29881.070			
	Total	420182.32	265404.85	70254.22	54642.17
	Total	4.20 Lakh Metric Ton			


(Shubham Bhalla)

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eProcurement System Chandigarh UT Administration

Tender Details

Date: 28/06/2022 11:03

Basic Details

Organisation Chain	Municipal Corporation Medical Officer of Health (M.O.H)		
Tender Reference Number	MCC/EE/SWM/2022		
Tender ID	2022_MCC_BS407_2		
Tender Type	Open Tender	Form of contract	Percentage
Tender Category	Works	No. of Covers	3
General Technical Evaluation Allowed	No	ItemWise Technical Evaluation Allowed	No
Payment Mode	Offline	Is Multi Currency Allowed For BOQ	No
Is Multi Currency Allowed For Fee	No	Allow Two Stage Bidding	No

Payment Instruments

Offline	S.No	Instrument Type
	1	Demand Draft
	2	Direct Credit

Cover Details, No. Of Covers - 3

Cover No	Cover	Document Type	Description
1	Fee	.pdf	As prescribed in RFP document.
2	PreQual/Technical	.pdf	Documents are required to be uploaded as prescribed in RFP document.
3	Finance	.xls	Price bid

Tender Fee Details, [Total Fee in ₹ * - 5,000]

Tender Fee in ₹	5,000
Fee Payable To	Commissioner M.C Chandigarh
Fee Payable At	Chandigarh
Tender Fee Exemption Allowed	No

EMD Fee Details

EMD Amount in ₹	78,00,000	EMD through BG/ST or EMD Exemption Allowed	No
EMD Fee Type	fixed	EMD Percentage	NA
EMD Payable To	Commissioner M.C Chandigarh	EMD Payable At	Chandigarh

[Click to view modification history](#)

Work /Item(s)

Title	Bio mining of legacy waste and recovery of land at existing dumpsite in Dumping Ground Dadūmajra Chandigarh
Work Description	Bio mining of legacy waste and recovery of land at existing dumpsite in Dumping Ground Dadūmajra Chandigarh
Pre Qualification Details	The prospective bidders are required to submit non-refundable Tender Fees through RTGS/IMPS in favour of the Commissioner, MC, Chandigarh in PNB Bank Account No: 00382010033490, IFSC Code PUN60225210 for participation in online tender.
Independent External Monitor/Remarks	NA

Show Tender Value in Public Domain	Yes				
Tender Value in ₹	67.96 30.000	Product Category	Solid Waste Management	Sub category	NA
Contract Type	Tender	Bid Validity(Days)	75	Period Of Work (Days)	1310
Location	Works	Pincode	160017	Pre Bid Meeting Place	NA
Pre Bid Meeting Address	NA	Pre Bid Meeting Date	NA	Bid Opening Place	Office of Executive Engineer SWM MC Chandigarh
Should Allow NDA Tender	No	Allow Preferential Bidder	No		

Critical Dates

Publsh Date	26-Jun-2022 03:00 PM	Bid Opening Date	08-Jul-2022 10:00 AM
Document Download / Sale Start Date	28-Jun-2022 03:00 PM	Document Download / Sale End Date	07-Jul-2022 06:30 PM
Clarification Start Date	NA	Clarification End Date	NA
Bid Submission Start Date	28-Jun-2022 03:00 PM	Bid Submission End Date	07-Jul-2022 06:30 PM

Tender Documents

NIT Document	S.No	Document Name	Description	Document Size (in KB)
	1	Tendernotice_1.pdf	RFP Document.	14685.55

Work Item Documents	S.No	Document Type	Document Name	Description	Document Size (in KB)
	1	BOQ	BOQ_82232.xls	Price Bid	308.50

Bid Openers List

S.No	Bid Opener Login Id	Bid Opener Name	Certificate Name
1.	hanssanjeev31@gmail.com	SANJEEV HANS	SANJEEV HANS
2.	vishayjeet422@gmail.com	Vishayjeet Singh	VISHAYJEET SINGH
3.	bhimrajgupta1965@gmail.com	Bhimraj Gupta	Bhim Raj Gupta

Tender Properties

Auto Tendering Process allowed	No	Show Technical bid status	Yes
Show Finance bid status	Yes	Show Bids Details	Yes
BoQ Comparative Chart model	Normal	BoQ Comparative chart decimal places	3
BoQ Comparative Chart Rank Type	L	Form Based BoQ	No

Tender Inviting Authority

Name	Executive Engineer, SWM Division M.C Chandigarh
Address	Room No. 609, 6th floor, New Deluxe Building MC Chandigarh

Tender Creator Details

Created By	Bhimraj Gupta
Designation	Senior Assistant Engineer
Created Date	28-Jun-2022 01:59 PM

<https://etenders.chd.nic.in/nit-gep/app/component=96241DirectLink&page=PublishedView> 6:28:2022


(Shubham Bhalla)
 //TRUE COPY//



From: The Executive Engineer,
Solid Waste Management Division
MC Chandigarh

To: M/s ANEIE ASTECHNO PVT LTD
PLOT NO 115 & 116 Phase 3 Sector 24
HSIIDC Barhi Indl Estate Gannuar Sonapat -131101

Memo No
Dated -

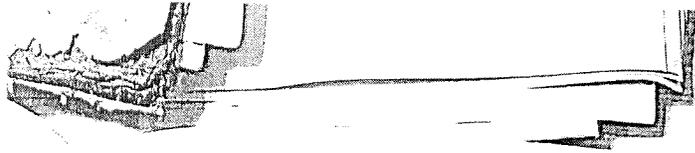
Subject: Major overhauling of Dry Waste Processing Plant at Garbage Processing Plant Sector 25 West. Repair replacement of machinery, Parts etc. to make the plant in running condition and operation and mtc of plant for a period of 1 year extendable by 2 years. (Ch To: Solid Waste Management)

- Ref: i) This office letter of intent memo No 526 dt 13.07 2022
ii) Bank Guarantee vide BG No 0405022BG0000010 dt 13.07 2022 for Rs 18,70,000/- issued by State Bank of India, SME SCB Branch Panipat deposited vide your letter dt 14.07 2022

As a result to your e-tender (ID No. 2022_MCC_65817_2), e-price bid opened on 24.06.2022 and as per approval accorded by the Worthy Commissioner, Municipal Corporation, Chandigarh vide order dated:11.07.2022 received from Chief Engineer, Municipal Corporation, Chandigarh vide letter No. P- 148445 dt 12.07.2022 conveyed by Superintending Engineer, M.C.P.H. Circle Chandigarh vide Memo No P-148445 dt:13.07.2022, the work cited as subject amounting to Rs. 6,20,70,277/- (Rs. Six crore twenty lakh seventy thousand two hundred seventy seven only) is hereby allotted to your firm at the rates mentioned below and as per the terms & conditions of the approved DNIT within a time limit of 03 Months for repair. The date of start of work to be reckoned from 21.07.2022 and thereafter 01 year for operation and maintenance extendable by 2 years -

Sr. No.	Description of items	Qty.	Unit	Rate (Rs.)	Amount (Rs.)
	PART-A				
	Replacement of conveyor belts of various sizes including belts, rollers idlers motors with gear box, head and tail pully, repair of MS structure lubrication of bearings, filling of gear box oil complete in all respects to make it in working condition the detail of conveyor belts/motors are given below (19 Nos Conveyors)	1	Per Job	50,00,000.00	50,00,000.00
	(i) replacement of worn out belts as per conditions				
	(ii) repairing of idlers, with replacement of worn out bearings				
	(iii) replacement of worn out idlers				
	(iv) repairing/ replacement of gearboxes and couplings				
	(v) repairing/ replacement of motors				
	(vi) rubberizing of head and tail				

OK



	<p>pully (Wornout) (vii) repairing of structure (viii) lubrication of bearings and first filling of gearbox oil Belt Sizes Motor(KW). BC-1,7 5KW, BC-2,5 5KW,BC-3,7 5KW,BC-9,5 5KW,BC-4 7 5KW,BC-5,9 3KW,BC-6,5 5KW,BC-15,7 5KW,BC-7,7 5KW,BC-11,3 7KW,BC-11A,3.7KW,BC-12,3 7KW,BC-12A,9.3KW Trommel Under belt 3 7KW including painting of machinery complete in all respects as per entire satisfaction of EIC</p>				
2	<p>Repair of Primary Shredder having DC motor of 315 KW and repair of bed/base frame/ hydraulic power pack/ blowers and cylinders. (i) Repairing of DC motor - 315 KW motor (ii) modification and strengthening of bed and base frame. (iii) repairing of hydraulic power pack (iv) repairing of blowers (v) repairing of hydraulic cylinders (vi) filling of hydraulic oil (vii) replacement of hydraulic hose pipes</p>	1	Per Job	1500000.00	1500000.00
3	<p>Repair of Trommel having drum, pipe, angles as per details given below (i) Repairing of complete drum - 28KW Motor (ii) Repairing/replacement of screen - 90 mm to 30 mm size (iii) Repairing of structure - pipe and angles (iv) Repairing of iddlers/ Tyres - Tyres on which ties drum (v) Alingment - Alingment of drum. (vi) Repairing of hydraulic power pack</p>	1	Per Job	500000.00	500000.00
4	<p>Repair of Cyclone dust collector for collecting of dust particles to prevent the dust from entering chimney as per details given below (i) Dismantling, fabrication & Erection of Cyclone (ii) Repairing of screw Conveyors (iii) Repairing/replacement of hoppers (iv) Repairing of screw Conveyor drive</p>	1	Per Job	2500000.00	2500000.00
5	<p>Repair of ID fan to push hot air into the dryer to dry the waste as per detail given below (i) Replacement of inlet and outlet duct (ii) Replacement & greasing of Bearings (iii) Repairing of fan casing (iv) Balancing of fan (v) Hardfacing of impeller (vi) Repairing of motor - 160 KW Motor (vii) Repairing of VFD</p>	1	Per Job	700000.00	700000.00

AS

6	(viii) Replacement of shaft (if required in ultrasonic testing) Repair of Rotary Dryer and replacement of filters, flaps, gate and repairing of dryer shell, blender as per detail given below (i) Alignment - 75 KW Motor (ii) Replacement of filters (iii) Replacement of flaps/gate with instrumentation work (iv) Replacement of drier cell (v) Repairing of blender (vi) Fitting of wornout insulation (vii) Repairing of inlet & outlet hoppers (viii) Repairing of gear box & motor (ix) First filling of lubrication.	1	Per Job	2000000.00	2000000.00
7	Repair of Hot Air Generator alongwith replacement of FD Fan Motor repairing the duct, impeller, Ram fitter as per detail given below. (i) Replacement of F.D. Fan Motor - 22 KW Motor (ii) F D fan repairing with ducting (iii) Replacement of F D. fan bearing (iv) Repairing of impeller with dynamic balancing (v) Repairing of S A fans in all respect (vi) Repairing of Ram Feeder with Hydraulic arrangement (vii) Repairing of fuel cell (viii) Replacement/ Repairing of Hot air primary Air and secondary air duct (ix) Replacement of APH (x) Replacement of APH Tubes (300 nos approx.) - 62 mm dia x 4100 mm (xi) Repairing of travelling gate (xii) Referatory work (xiii) outer casing repairing/replacement	1	Per Job	5000000.00	5000000.00
8	Repair of hot air generator including replacement of fire bricks, channels, angles/sheets complete in all respects.	1	Per Job	1500000.00	1500000.00
9	Repair of Ballastic Separator including repair of peddals, hopper etc. complete in all respects. - 15 KW Motor (i) Repairing of panels (ii) Repairing of Hopper (iii) Repairing of Shoe	1	Per Job	500000.00	500000.00
10	Dismantling of existing shredder and Replacement of Secondary Shredder (size upto 8mm) including erection complete in all respects 215 KW Motor x 2 (i) Dismantling of existing shredder (ii) Erection of New shredder in all respect MAKE: Shredo, Idea Holding	1	Per Job	6000000.00	6000000.00

11	Repair of three trommels of wet waste plant by replacing sieves of sizes 354mm, 16mm, 4mm including repair of machinery if any required including filling of oil etc. complete in all respect.	1	Per Job	500000.00	500000.00
12	Repair of ETP plant including pipes, repair of motors etc and any repair/replacement of parts for making it in working condition	1	Per Job	300000.00	300000.00
13	PART-B Operation and maintenance of the plant including providing labour for running the plant, repair of machinery, providing oil, lubricants, all mechanical repairs complete for smooth running of the plant. (Op & Mtc will be charged to revenue head)	12	P Month	3126000.00	37512000.00
				Total (Rs.)	63512000.00
14	Less percentage rate quoted by contractor @2.270% (Two point two seven zero percent)			(-)	1441723.00
				Net Total	62070277.00

You are requested to contact the Concerned SDE immediately and take the work in hand as per the instructions of the Engineer-in-charge and as per approved DNIT and complete the same within stipulated time period.

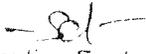
With the issuance of this letter your agreement stands executed. You can sign the same on any working day within 15 days.

- The agency will overhaul the existing dysfunctional plant by replacing, repairing the machinery as per BOQ and the replaced machinery will be under guarantee for one year.
- The electricity bills/ water bills/ property tax/ permissions of fire or pollution of the said installations will be responsibility of the M.C. Chandigarh.
- The agency will provide one J.C.B. and two grab tractors for operation of dry waste plant and one JCB alongwith two grab tractors for operation of wet waste plant.
- The agency will provide EM solution/ chemicals etc. required for the decomposition of wet waste .
- The tipper for shifting of inert materials will be provided by MCC however, loading of the tipper will be done by agency.
- The agency will be liable for the disposal of recyclable/ non recyclable RDF/Plastic and will dispose it off as per solid waste management rules and amendments.
- The agency will be responsible for the disposal of wet waste (compost) generated after processing the organic waste.
- A) The DNIT amount includes the wages of different categories of staff as fixed by DC Chandigarh alongwith statutory charges wherever applicable such as EPF and Charges, ESIC charges etc. The components of minimum wages, EPF and Admn. Charges and ESIC being the minimum Mandatory.

0/5

b) The payment on account of EPF and Admn. Charges and ESIC charges as applicable shall be made/ reimbursed by the Municipal Corporation, to the contractor on production of documentary evidence of having deposited the same with the concerned authorities on actual basis. The self attested copies of e-challans shall be deposited by the contractor as evidence of having deposited the statutory charges to the concerned authorities.

DA/-


Executive Engineer
SWM Division
MC, Chandigarh.

Endst No 599

Dated: 15-07-2022

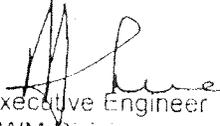
Copy of above is forwarded to the following for kind information & necessary

action

1. The Superintending Engineer, MC P.H Circle, Chandigarh for information please. This is w.r.t. Circle office memo No.P-148445 dt:13.07.2022.
2. The SDE (SWM), MC Chandigarh. He is advised to collect the copy of Agreement/DNIT from Division office and he will be fully responsible to get the work executed from the agency as per terms and conditions of the Agreement/DNIT. He shall also be responsible to follow terms and conditions of the Agreement/DNIT during preparation of bills.
3. Accounts Branch/H.D.M/Supdt (SWM) Division, Chandigarh.

Note: The Bank Guarantee vide BG No. 0405022BG0000010 dt:13.07.2022 for Rs.18,70,000/- issued by State Bank of India, SME SCB Branch Panipat will be kept in safe custody by Superintendent (SWM).

DA/-


Executive Engineer
SWM Division
MC, Chandigarh.



(Shubham Bhalla)
//TRUE COPY//

PUC: Diary No. 3472 dated 30.06.2022.

Subject: Proposal for the disposal of Bio-medical waste (sanitary waste) of Municipal Corporation Chandigarh.

Vide PUC M/s. Alliance Envirocare Company Pvt. Ltd., Plot no. 182/9, Industrial Area, Ph-1, Chandigarh, submitted the proposal on the subject cited above.

That we wish to inform that our company is authorized by Chandigarh Pollution Control Committee, Chandigarh for the treatment and disposal of Bio-Medical Waste at Chandigarh vide authorization no.CPCC/BMW/61/2021/97/6904 dated 24.02.2021 valid till 15.02.2023 (copy attached). We have the surplus capacity of 800 kg per day for the incineration of bio medical waste. So we would like to submit the quotation for the disposal of bio medical waste (sanitary waste) as below:

Sr No.	Description	Rates	Remarks
1.	Upto 500 kg per day disposal of sanitary waste properly segregated and packed by MC Chandigarh in yellow colour garbage bags at designated common collection point.	Rs.55/- per kg	The increase in the rates would be @10% per annum.
2.	501 kg to 700 kg per day	Rs.65/- per kg	
3.	More than 701 kcs per day	Rs.87.40/- per kg	
4.	Non-chlorinated BMW garbage bags 50 micron (size 20 X 30)	Rs.15/- per piece equivalent to Rs.430/- per kgs	
5.	Non-chlorinated BMW garbage bags 120 micron (size 20 X 30) as per Plastic Waste Management Guidelines.	Rs.430/- per kgs	
6.	Compostable (Environment friendly) BMW garbage bags 50 micron (size 20 x 30)	Rs.409/- per kgs	

Initially, we may collect 500 kg per day sanitary waste from designated 3 common collection points of MC Chandigarh. We shall analyze the potential of sanitary waste disposal in our Incinerator and may suggest the possibility of handling additional sanitary BMW from MC Chandigarh accordingly. We may proceed for signing of agreement on receiving the approval of our quotation by the department for subsequent start of sanitary waste collection and disposal. "

In this regard, it is submitted that M/s. Alliance Envirocare Company Pvt. Ltd., Plot no. 182/9, Industrial Area, Ph-1, Chandigarh, is authorized by Chandigarh Pollution Control Committee under Bio Medical Waste Management rules 2016 framed under Environment (protection) Act, 1986 for operating a facility for collection, reception, treatment, transport and

disposal of bio medical waste. The authorization may kindly be seen at Flag-'X'.

Further, it is submitted that it is submitted that in agenda regarding procurement of 03 nos. incinerators was placed before the F&CC vide agenda item no. 325.7. The F&CC resolved as under:-

"The committee considered and approved the tentative cost amounting to Rs.30.00 Lacs approx. for procurement and installation of 03 nos. incinerators having 400-500 KG capacity at all the 03 MRF/GTS for scientific disposal of domestic sanitary waste, through GEM".

As per the decision of F&CC the procurement of incinerators is under process on separate file and it will take some time. Therefore, it is proposed that if agree, office may sign an agreement with M/s. Alliance Envirocare Company Pvt. Ltd., Plot no. 182/9, Industrial Area, Ph-1, Chandigarh till the installation of incinerators at MRF facilities as per quotations/rates given by the firm. The file is submitted for consideration and further order please.

-B.

174/14
30/06/22

u/cme

Deeair
30/06/22

80/1/22

Scupper

Mpn
30/6/22

Discussion

- Discussed rough estimated financial implication may also provided by fidsy only.

Siv

In this regard, it is submitted that as the firm may collect only 500 kg sanitary waste on daily basis initially @ 55 Rs per kg. The nature of rate may kindly be seen at H/P-1, marked as 'A'. The payment will be made as per actual weight of waste. The funds involved in it shall be met-out from the Head Revenue GPTC 2022-23.

Deeair
30/07/22

ACC(FIA)

Mpn
30/7/22

km
30/7/22

CS1

what is estimated monthly incurred cost to kindly comment

Reference diversion of W/MOH at the Bottom of K2e-NIP-2, it is submitted that as per the proposal submitted by M/S Acolvonal Environment Company Pvt. Ltd., the Firm may collect 500 kg waste @ RS 55 per kg. Hence the Estimated cost comes to RS 82500/- (approx) per month. The payment will be made as per the actual weight of waste.

The office proposal marked as B at NIP-2 is submitted for consideration and further orders please

PA/IL 174114
Dated: 01/07/22

0/0 CMC
Dr. No. 174114
01/07/22

2.174114
01/07/22

L
w/cmc

Deena
01/07/22

m/h A.I. 1/7/22 for Approval of 'B' at NIP-2
K.M. 1/7/22

JCMC-III

w/c/p/c

Office proposal approved subject to the condition the ofo MOH shall ensure before signing the agreement that the company is the sole provider of this service in Chandigarh, U.T. The agreement may be vetted by LO,mc and presented for approval expeditiously by.

Anil
01/07/2022

~~June 3~~

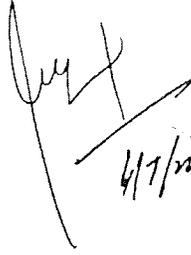
Mohd. A.I.
1/7/22

mu
1/7/22

Please ensure as per observations & w/cmc

before finalisation of agreement.

CS/

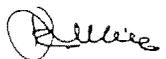

4/7/22

As approved by WLCME at NIP-4, Draft agreement has been prepared and attached alongwith for vetting by LOME. Therefore it is proposed that the file may be sent to LOME for vetting, so that the draft agreement may be presented to WLCME for approval.

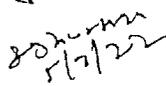
L o

Further it is also submitted that MIS Andhra Envirocare Pvt. Ltd is the only one authorised company by CPC. The certification obtained by CPC may kindly be seen at flag-1.

Submitted by


04/07/22

Supper


5/7/22

moh


5/7/22

for vetting &
file may be
sent to jcmc-18
after vetting.

L O (MC)


(Shubham Bhalla)

//TRUE COPY//

Reference to the proceeding noting page no.20-23 ante.

Subject. Lifting, Treatment & Disposal of Domestic Hazardous Waste (DHW) excluding Bio Medical Waste (BMW) and Tripartite Agreement thereof-regarding.

In this regard, it is submitted that in compliance with rule 15 (i), 15(j) of the solid waste management rules, 2016 it is mandatory for the MCC to ensure collection and scientific disposal of domestic hazardous waste. therefore, the said work is required to be handover to the relevant agency who will lifting, treatment and disposal of domestic hazardous waste from Chandigarh.

Accordingly, as desired in the meeting dated 11.03.2022 the revised Tripartite Agreement has been submitted by the Nimbua Greenfield Limited which is required to be executed between three members namely:-

1. M/s Nimbua Greenfield (Punajb) Limited (as developer).
2. M/s Re-Sustainability Limited (as operator).
3. Municipal Corporation, Chandigarh (as Generator).

It is also submitted that as per the payment terms & conditions No.5 & 6 of this agreement, the estimated amount per annum has been calculated at N/p No.22-23 ante i.e. Rs. 6.00 Lacs (approx.) and checked from the Accounts Branch O/o MOH at N/p No.23 ante.

The Budget provision for the same is also proposed by the Accounts branch O/o MOH to be met out from the Garbage Processing

FPP.

25

Transportation Collection Head (G.P.T.C.) and will be demanded in the revised estimates in the current financial year if any additional funds require.

Keeping in view of above, if agreed, the administrative approval may be granted to execute the Tripartite Agreement for the Lifting, Treatment & Disposal of Domestic Hazardous Waste (DHW) from the Chandigarh city in compliance of MSW Rules 2016.

'X'

Submitted for approval please.

P-44967

L
w/cmc

Sony Ashish 01/07/2022

Supriya 01/07/22

Mohd Gul 1/7/22

'X' for Approval please.

Jcmc - III

- The said project is new & going to start first time.
- Budget provision was ^{not} made, may be demanded in the revised estimate.
- The amount calculated ~~is~~ is estimated and exact amount be confirm at the submission of the Bill.

w/cmc

'X' approved.

Ani he
01/07/2022

Jcmc III

Jul
4/7/22

Mohd Gul 4/7/22

Sony Ashish (S) 01/07/22

Mohd Gul (S)


(Shubham Bhalla)

//TRUE COPY//

From

The Executive Engineer,
Roads Division No.3, (MC),
Chandigarh.

To

M/s Palak Agro Industries,
Village Chhaji Jakhal Road,
Tehsil Sunam, Sangrur (Punjab)

Memo No. W/EER-3/2022/ 4/67

Dated: 22-7-22

Subject: Establishment of Plant and Machinery for Horticulture Waste Processing having of Capacity 30-40 Ton/Day in a shift to process the raw Horticulture Waste into Briquettes alongwith cost of Operation and Maintenance for One Year at 3BRD Area, Chandigarh

As a result of your tender dated: 27.06.2022, On furnishing the Bank Guarantee No. 063411LG0001 dated: 18.07.2022 issued by Punjab National Bank amounting to Rs.5,62,000/- (3% of tendered value) in response of the acceptance letter sent to you vide this office letter mentioned under reference, the above noted work in the amount of Rs.1,87,19,931/- (Rupees One Crore Eighty Seven Lakh Nineteen Thousand Nine Hundred and Thirty One only) i.e. (-) 2.85% less against the approved DNIT amount is hereby allotted to you on behalf of the Commissioner, Municipal Corporation, Chandigarh as below and as per terms and conditions of the approved D.N.I.T. (Detailed Notice Inviting Tender) of the items with a time limit of 01 Year 04 Months to be reckoned from the date of issue of this letter.

S. No.	Description of Item	Qty.	Rate
1.	Part A-Establishment Work		
1.01	Briquette Machine: Providing, Installation & Commissioning of Briquette Machine, having briquette production capacity of 2,800 KG/HR, taking Input granulated raw Material Moisture content as 8-12% with power rating of about 118 HP including the cost of all electrical works (control panel, wiring etc.), screw conveyor of appropriate size & length, accessories, foundation, installation and commissioning as per the satisfaction of Engineer-in-charge	1 Job	Rs. 3239100/- Job
1.02	Chipper Grinder: Providing, Installation & Commissioning of Chipper Grinder, having capacity of 3,000 KG/HR, taking Input raw Material of size upto 25mm diameter with power rating of about 83 HP alongwith 1 No appropriate size forklift for movement of input/output material including the cost of all electrical works (control panel, wiring etc.), conveyor belts and support structure of appropriate size & length, accessories, foundation, installation and commissioning as per the satisfaction of Engineer-in-charge.	1 Job	Rs. 2389500/- Job
1.03	Hammer Mill: Providing, Installation & Commissioning of Hammer Mill, having capacity of 3000 KG/HR, taking Input raw Material of size upto 20mm x 4" long taking Input raw Material Moisture content upto 12% with power rating of about 84 HP including the cost of all electrical works (control panel, wiring etc.), accessories, foundation, installation and commissioning as per the satisfaction of Engineer-in-charge.	1 Job	Rs. 1858500/- Job
1.04	Flash Dryer dual Pass: Providing, Installation & Commissioning of Flash Dryer dual Pass, having capacity of 3000 KG/HR, including vibratory sieve, taking Input raw Material Moisture content upto 35% to achieve output moisture content upto 12% with power rating of about 77 HP including the cost of all electrical works (control panel, wiring etc.), accessories, foundation, installation and commissioning as per the satisfaction of Engineer-in-charge.	1 Job	Rs. 3097500/- Job

1.05	Saw Dust Machine: Providing, Installation & Commissioning of Saw Dust Machine, having capacity of 2,000 KG/HR, taking Input wood log raw Material of size upto 6" and output saw dust size 4mm-8mm with power rating of about 90 HP, alongwith 3 Nos. wheelbarrow for movement of input/output material including the cost of all electrical works (control panel, wiring etc.), conveyor belts and support structure of appropriate size & length accessories, foundation, installation and commissioning as per the satisfaction of Engineer-in-charge.	1 Job	Rs. 2684500/- Job
2	Part B- Operation and Maintenance		
2.01	Operation and Maintenance of the Horticulture Waste Processing Plant including the cost of labour, consumables, machinery etc. for One Year after installation and commissioning complete in all respect to the entire satisfaction of Engineer-in-charge.	12 Month	Rs.500000/- Month
	Less(-)		2.85%
	TOTAL Amount		1,87,19,931

NOTE:- PAYMENT BREAKUP OF ESTABLISHMENT & OPERATION AND MAINTENANCE OF PLANT & MACHINERY OF HORTICULTURE WASTE PROCESSING PLANT (FOR PAYMENT PURPOSE ONLY)

(I) ESTABLISHMENT WORK BREAKUP-PART A OF DNIT

S. No.	Description	Payment percentage	Remarks
A	Delivery of various items of Plant & Machinery at site on checking physically as per BOQ.	75% of Bid Price	
B	Erection/Establishment/installation of Machinery at site complete incl. foundation work	10%	
C	Successful completion of trial run period of 15 days	10%	
	Total	95%	

Note: 5% of cost of machinery will be kept as a part of warranty which will be released after completion of O&M period.

(II) PAYMENT FOR OPERATION & MAINTENANCE WORKS-PART B

The monthly maintenance cost as mentioned in BOQ shall be payable on monthly basis on submission of bill by the contractor as per the condition mentioned below:

"The contractor has to process minimum 20 TPD of Green/dry Horticulture waste and the total monthly processing will be minimum 500 Tonnes. MC will ensure supply of Horticulture waste at the Horticulture Waste Processing Plant. Monthly payment will be released only after the contractor processes 500 Tonnes of Green/Dry Horticulture waste per month. In any case, if the contractor fails to process 500 Tonnes of Green/Dry Horticulture waste in a month, the contractor has to compensate with the variation in the next month. The payment of a particular month will be released only after successful processing of 500 Tonnes of Green/dry Horticulture waste only"

Conditions: All other terms and conditions of D.N.I.T. shall be applicable.

Any error, if noticed, in the rates taken in allotment letter and in the items of DNIT, herein, the rates quoted by the firm in the tender and the items as in the approved DNIT shall be considered final.

Further, under the powers conferred upon me vide Clause-2 (Two) of your tender dated: 13.05.2022. I being Engineer-in-Charge of the above work is hereby fix the date of commencement from the date of issue of this letter.

You are requested to contact the **Sub Divisional Engineer, Roads Sub Division No.4, Municipal Corporation, Chandigarh** for taking detailed instructions in connection with the above said work.

Your contract agreement is under preparation in this office. Please send attested copy of Partnership deed and power of attorney and attend this Office within 7 days from the date of supply of above documents for signing the agreement. Please note that no payment shall be made until and unless the contract Agreement is signed by you and accepted by the competent authority.

DA/-

Endst. No. 4168

Copy is forwarded to P.S. to Commissioner, Municipal Corporation, Chandigarh for kind information of Commissioner, M.C. Chandigarh.

ae
Executive Engineer
Roads Division No.3, (MC),
Chandigarh.

Dated: 22-7-22

DA/-

Endst. No. 4169

Copy is forwarded to the Chief Engineer, Municipal Corporation, Chandigarh for his kind information.

ae
Executive Engineer
Roads Division No.3, (MC),
Chandigarh.

Dated: 22-7-22

DA/-

Endst. No. 4170

Copy is forwarded to the Superintending Engineer (B&R), Municipal Corporation, Chandigarh for kind information.

ae
Executive Engineer
Roads Division No.3, (MC),
Chandigarh

Dated: 22-7-22

DA/-

Endst. No. 4171

Copy is forwarded to **S.D.E., Municipal Corporation Roads Sub Division No.4, Chandigarh** for information and necessary action. He is advised to ensure that the material should be procured as per requirement / provision in the estimate / approved DNIT and the payment for actual procurement of material be made. It may further be ensured that:

ae
Executive Engineer
Roads Division No.3, (MC),
Chandigarh.

Dated: 22-7-22

1. Executive Engineer shall ensure that the administrative approval of the estimate has been accorded.
2. The Executive Engineer will ensure if required the revised estimate be framed and got approved from the competent authority within one month.
3. The responsibility of scrutiny, reasonability of rates, acceptance of tender observance of rules and regulations financial or otherwise shall rest with Executive Engineer.
4. That the work is got executed strictly as per DNIT. E.E. will ensure that the necessary tests i.e. physical as well as laboratory tests be conducted at site as per CPWD requirement to ensure the quality of work.
5. It should further be ensured that there should be no excess on the overall amount of administrative approval.
6. That the work at site is executed as per requirement/provision in the estimate and payment made for actual work done at site.

7. **Executive Engineer will ensure that the estimate of the work cited as subject be got technically sanctioned at the earliest from the competent authority to avoid any complication at later stage.**
8. It should be ensured that actual funds are to be allotted/arranged before taking up the work in hand during the year and will not exceed the actual budget grant.
9. AHR/ALR items identified as per CVC instructions should be mentioned in the allotment letter, AHR items should not be repeated where as ALR items should not be skipped. The quantities of the items for which abnormally higher/lower (AHR items) have been quoted should not be allowed to be varied more than 5%.
10. In case of NDS/DSR items, the concerned SDE/JE of the work will ensure that the impact of components taken in the analysis of rates prepared to justify the contractor rates have actually been executed at site. In case due to technical reasons or as per site conditions if any of the items of work taken in the analysis of rate is not required/executed at site, the necessary recovery statement is to be prepared and sent to the competent office immediately for further action.
11. All instructions if any issued by the higher office should also be meticulously complied with and unless they are attended to otherwise payment shall be released to the contractual agency.
12. No change in specification & scope of work shall be made without specific approval of competent authority.
13. To ensure to get the work completed within its time limit.
14. Once the estimate has been framed the quantum of different work must not vary or change beyond permissible limits as per provision contained CPWD Work Manual.
15. Any other general terms and conditions or guidelines imposed by the Committee in the past shall be strictly adhered to.
16. The use of material as well as Quality Control will be strictly monitored at site of work during execution.
17. No new terms and conditions other than specified in the DNIT shall be acceptable.
18. **All Rules and Regulations provisions of GFR/CWP/Codal provisions/CVC guidelines and guidelines issued from time to time by the Finance Department shall be followed.**
19. **The agreement should be drawn as per Annexure-8 SOP CPWD.**
20. The Sub Divisional Engineer shall ensure that the work is taken in hand within 10 days of issue of this allotment letter and completed within the stipulated time period.

Bank Guarantee No. 06341ILG0001 dated: 18.07.2022 amounting to Rs.5,62,000/- of Punjab National Bank received on account of 3% performance guarantee. Please get it verified from the concerned bank & return the same. Bank Guarantee/FDR valid upto 30.05.2024. It is further directed to extend the period of validity of Bank Guarantee/FDR beyond 30.05.2024 if required, well in time to avoid any complication at later stage.

DA/

Executive Engineer,
Roads Division No.3,
Municipal Corporation,
Chandigarh.

Dated: 22-7-22

Endst. No. 4172-75

Copy is forwarded to the HDM/DAO/Supdt./Steno Roads Division No.3,
Municipal Corporation, Chandigarh for information and necessary action.

DA/

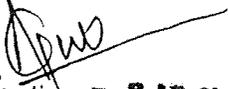
Executive Engineer,
Roads Division No.3,
Municipal Corporation,
Chandigarh.

(Shubham Bhalla)

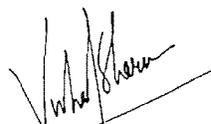
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C&D Waste Processing Details for the month of May'22				
Sr. No.	Date	C&D Waste Received (Ton)	C&D waste Processed (Ton)	Remarks
1	01-05-2022	500.24	0.00	Sunday
2	02-05-2022	310.45	105.70	
3	03-05-2022	328.94	36.65	
4	04-05-2022	437.60	144.63	
5	05-05-2022	318.53	177.04	
6	06-05-2022	337.42	122.03	
7	07-05-2022	393.60	167.9	
8	08-05-2022	346.77	70.07	Sunday
9	09-05-2022	224.56	85.52	
10	10-05-2022	180.34	127.96	
11	11-05-2022	126.08	0.00	
12	12-05-2022	247.74	59.1	
13	13-05-2022	34.41	0.00	
14	14-05-2022	58.82	81.01	
15	15/05/2022	0.00	0.00	Sunday
16	16/05/2022	40.36	130.81	
17	17-05-2022	51.41	103.55	
18	18-05-2022	156.44	149.70	
19	19-05-2022	83.10	162.52	
20	20-05-2022	137.610	168.03	
21	21-05-2022	97.51	171.74	
22	22-05-2022	8.25	186.31	Sunday
23	23-05-2022	105.49	40.89	
24	24-05-2022	97.51	166.53	
25	25-05-2022	102.63	158.96	
26	26-05-2022	132.91	191.28	
27	27-05-2022	75.48	160.51	
28	28-05-2022	76.54	164.03	
29	29-05-2022	0.00	0.00	Sunday
30	30-05-2022	71.83	158.98	
31	31-05-2022	126.57	180.09	
	Total (in MT)	5209.14	3471.54	
	Avg in TPD for 31 days	168.04	111.99	


Sub-Divisional Engineer
Road Sub. Division No. 3
M.C., Chandigarh


Executive Engineer,
Road, Division No. 3,
M.C., Chandigarh

C&D Waste Processing Details for the month of June'22				
Sr. No.	Date	C&D Waste Received (Ton)	C&D waste Processed (Ton)	Remarks
1	01-06-2022	142.24	163.20	
2	02-06-2022	119.99	91.22	
3	03-06-2022	69.43	0.00	
4	04-06-2022	62.03	0.00	
5	05-06-2022	0.00	0.00	Sunday
6	06-06-2022	68.64	156.22	
7	07-06-2022	110.93	134.39	
8	08-06-2022	51.78	0.00	
9	09-06-2022	51.60	80.91	
10	10-06-2022	29.89	0.00	
11	11-06-2022	21.91	0.00	
12	12-06-2022	0.00	0.00	Sunday
13	13-06-2022	90.14	170.18	
14	14-06-2022	80.90	166.22	
15	15-06-2022	74.11	191.92	
16	16-06-2022	163.48	183.18	
17	17-06-2022	90.17	167.27	
18	18-06-2022	74.26	214.22	
19	19-06-2022	113.65	239.58	Sunday
20	20-06-2022	80.86	200.62	
21	21-06-2022	61.13	193.45	
22	22-06-2022	102.48	206.84	
23	23-06-2022	111.74	219.29	
24	24-06-2022	92.38	211.95	
25	25-06-2022	128.61	186.64	
26	26-06-2022	0.00	0.00	Sunday
27	27-06-2022	64.00	0.00	Electricity Fault
28	28-06-2022	54.00	0.00	
29	29-06-2022	56.00	0.00	
30	30-06-2022	78.68	0.00	
	Total (in MT)	2245.03	3177.30	Previous Backlog also processed during current month
	Avg in TPD for 30 days	74.83	105.91	


 Sub-Divisional Engineer
 Road Sub. Division No. 4
 M.C., Chandigarh


 Executive Engineer,
 Road, Division No. 3,
 M.C., Chandigarh


 (Shubham Bhalla)
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C&D WASTE COLLECTION SITES

36

S.No.	Location of site	Concerned Road Sub Division
1.	Sector-9 C : Near SSK near existing B&R store.	SDE R-1
2.	Sector-16 D : Back side of Govt. School	SDE R-2
3.	Sector-19 B : Back side of maintenance booth.	SDE R-2
4.	Sector-23 D : Near SSK	SDE R-2
5.	Sector-25 (W) : Along boundary wall of IOC.	SDE R-3
6.	Sector-26 : MC Store (B&R) near Timber Market.	SDE R-8
7.	Sector-28 B : Between substation and green belt.	SDE R-5
8.	Sector-29 C : Near SSK.	SDE R-6
9.	Sector-31 B : Backside of SSK	SDE R-7
10.	Sector-47 D : Near SSK	SDE R-7
11.	Sector-48 C : Side of tubewell along V-5 road.	SDE R-7
12.	Sector-51 D : Near SSK.	SDE R-10
13.	Industrial area phase-II : Near petrol pump.	SDE R-7
14.	Dadumajra : Inside Dumping Ground.	SDE R-3
15.	Maloya : Opposite pond near Gaushala.	SDE R-4
16.	Sector-38 west : Along V-4 road opposite Shahpur Colony.	SDE R-9
17.	Sector-56 A : Along V-5 road near Garbage Bin.	SDE R-12
18.	Sector-45 D : Along V-4 road open space opposite Community Centre.	SDE R-13
19.	Industrial Area Phase-I : Along tile factory.	SDE R-6
20.	Ramdarbar Colony : Near multi storey houses and community centre.	SDE R-12
21.	Manimajra : Adjoining Cremation Ground.	SDE R-8
22.	Manimajra : Back side of New Darshani Bagh near Tube well.	SDE R-8


 Sub. Divisional Engineer
 Road Sub. Division No. 4
 M.C., Chandigarh


 Executive Engineer,
 Road, Division No. 3,
 M.C., Chandigarh


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Municipal Corporation Chandigarh

Terms of Reference for Appointment of Project Management Unit (PMU) for Implementation of Mission AMRUT 2.0 and Mission SBM-U 2.0 of Govt for Municipal Corporation, Chandigarh (MCC)

These Terms of Reference are for providing consultancy services to assist the Municipal Corporation, Chandigarh to implement the ATAL MISSION FOR REJUVENATION AND URBAN TRANSFORMATION (AMRUT) 2.0 Mission, and SWACHH BHARAT MISSION – URBAN (SBM-U) 2.0 in the city. This work will be carried out by a Project Management Consulting firm, henceforth referred to as 'Project Management Unit (PMU)' on behalf of MCC.

Project Background

Government of India launched SBM-U 2.0 and AMRUT 2.0 on 1st October 2021. In line with the vision of the Hon'ble Prime Minister, SBM-U 2.0 and AMRUT 2.0 have been designed to realize the aspiration to make all cities 'Garbage Free' and 'Water Secure'. These flagship Missions signify a step forward in the march towards effectively addressing the challenges of rapidly urbanizing India and will also help contribute towards achievement of the Sustainable Development Goals 2030.

SBM-U and AMRUT have contributed significantly to improve urban landscape during the last seven years. The two flagship Missions have augmented the capacity to deliver basic services of water supply and sanitation to the citizens. Swachhta has become a Jan Andolan today. All urban local bodies in the country have been declared Open Defecation Free (ODF) and 70% solid waste is being scientifically processed now. AMRUT has been ensuring water security by adding 1.1 crore household water tap connections and 85 lakh sewer connections, thus benefiting more than 4 crore people across the country.

AMRUT 2.0

AMRUT 2.0 aims to provide 100% coverage of water supply to all households in around 4,700 urban local bodies by providing about 2.68 crore tap connections and 100% coverage of sewerage and septage in 500 AMRUT cities by providing around 2.64 crore sewer/ septage connections, which will benefit more than 10.5 crore people in urban areas. AMRUT 2.0 will adopt the principles of circular economy and promote conservation and rejuvenation of surface and groundwater bodies. The Mission will promote data led governance in water management and Technology Sub-Mission to leverage latest global technologies and skills. 'Pey Jal Survekshan' will be conducted to promote progressive competition among cities.

AMRUT 2.0 is a step towards AatmaNirbhar Bharat with aim of making the cities 'water secure' and providing functional water tap connections to all households. This will be achieved through circular economy of water by effecting water source conservation, rejuvenation of water bodies and wells recycle/ reuse of treated used water, and rainwater harvesting by involving community at large. This Mission will be run as people's program i.e., Jan Aandolan. Mission also targets to provide 100% sewerage/ septage management in 500 AMRUT cities.

Mission will focus on empowering States/ UTs and cities for efficient implementation of projects in the spirit of cooperative and competitive federalism by providing flexibility to the States/ UTs to formulate, plan and implement the projects. Ensuring community participation: Mission will co-opt women and youth for concurrent feedbacks about its progress. Women SHGs will be involved in water demand management, water quality testing and water infrastructure operations. A concerted effort will be made to train women to test water quality in all the cities. This training program will be spearheaded by PHEDs or water and sewerage boards under the overall guidance of urban development department at the State level. Mission has a reform agenda focused on financial sustainability and water security of

Cities/Town. Meeting 20% of water demand through recycled water, reducing non-revenue water to less than 20% and rejuvenation of water bodies are major water related reforms. Reforms on property tax, user charges, and enhancing credit worthiness of ULBs/Cities/Towns and urban planning are other important reforms.

Mission will encourage smart elements to be incorporated in every project. Mission will have a sub-Scheme on well rejuvenation. Capacity building programs will be conducted for all stakeholders including contractors, plumbers, plant operators, students, women, and citizens. Technical institutions will be roped in for assessment of Mission outcomes. Students will be engaged for survey of projects and outputs through gig economy model.

Technology Sub-Mission will help in identifying the proven and potential global technologies in water sector. Entrepreneurships / startups involved in low-cost indigenous equipment and processes will be encouraged.

Swachh Bharat Mission-Urban 2.0

SBM-U 2.0 envisions to make all cities 'Garbage Free' and ensure grey and black water management in all cities other than those covered under AMRUT, make all urban local bodies as ODF+ and those with a population of less than 1 lakh as ODF++, thereby achieving the vision of safe sanitation in urban areas. The Mission will focus on source segregation of solid waste, utilizing the principles of 3Rs (reduce, reuse, recycle), scientific processing of all types of municipal solid waste and remediation of legacy dumpsites for effective solid waste management.

Under SBM-U 2.0, over the next five years the focus will be on sustaining the sanitation and solid waste management outcomes achieved and accelerating the momentum generated, achieving the Mission's vision of a "Garbage Free" Urban India. Focusing on the Solid Waste Management Component of SBM-U 2.0, the objective is 100% scientific management of municipal solid waste through program components:

1. 100 percent source segregation and processing of waste along with functional Material Recovery Facilities (MRFs) , with a focus on phasing out single use plastic
2. Setting up of construction & demolition (C&D) waste processing facilities and deployment of mechanical sweepers
3. Remediation of all legacy dumpsites,

It is proposed that a common PMU be constituted for both AMRUT 2.0 and SBM-U 2.0. The PMU shall be an end-to-end consultant, supporting MCC for implementation of both the programs of GOI.

Note: The Applicants are advised to go through AMRUT 2.0 and SBM-U 2.0 Operational Guidelines, issued by Ministry of Housing and Urban Affairs, Government of India for detailed understanding of the Mission components

Objective

The objective of the assignment is to provide direct assistance to MCC to ensure effective coordination and implementation of the program. The PMU shall be responsible for effectively leading and taking initiative to plan, manage, design, execute and implement both the Missions' components. The PMU will work closely with the MCC for sustainable capacity building in Chandigarh and will assist in operationalizing the policies and in implementing institutional development, capacity building, monitoring and quality assurance of the outputs of the program.

Scope of Work

The scope of work of PMU will broadly include planning, design and monitoring of projects, reforms, activities and components under AMRUT 2.0 and SBM-U 2.0. The PMU will prepare

all plans under AMRUT2.0 and SBM-U 2.0 as per the mission guidelines, for submission to Gol (Capacity Building plan, IEC Plan, CWAP, CWBP etc), and carry out Project Development Activities i.e., planning, policy support, monitoring of physical & financial progress of projects, capacity building, knowledge management, IEC etc i.e, the PMU shall support MCC in overall program management and implementation of both the missions. This would include end-to-end consultancy support to MCC.

The PMU will examine convergence between both the programs and other similar schemes in terms of coverage, fund flow, impact, and outcomes. The scheduling of projects for next four years will be done in consultation with MCC. During the process of the PMU shall explore the possibility of Public Private Partnerships (PPP) and Viability Gap Funding (VGF) in project implementation.

Based on the approved DPRs, PMU shall design bid documents and support MCC in procurement of good and services.

The PMU will carry out a multi-stage exercise in close collaboration with the MCC and other stakeholders. Any proposed project shall be taken up only for improvement / introduction of Urban Infrastructure including ensuring delivery of services. Without limiting the scope, the PMU must work in close liaison with the MCC, including but not limited to the following tasks:

A. Project planning and Management Support for AMRUT 2.0 and SBM-U 2.0

- i. Preparation of all plans as per mission guidelines of SBM-U 2.0 and AMRUT2.0 including but not limited to, CSWAPs, CSAPs, CWBPs, CWAPs, Capacity Building plans, IEC plans based on the latest data available at the city level and suggest corrections in all these plans wherever necessary.
- ii. Handhold/ support MCC for project identification, planning, design, procurement, supervision, cost control, scheduling, risk management, monitoring, and reporting required for the project.
- iii. Handhold/ support MCC for reform implementation and reporting required for the same.
- iv. Planning, scheduling, and monitoring of the projects using MIS / PMIS / latest IT tools and techniques such as online monitoring of work sites with the aid of cybertools.
- v. Assist MCC in conducting regular meetings with all stakeholders, contractors, and other government entities, etc., to discuss progress and issues related to implementation, and prepare minutes for recording and circulation.
- vi. Establish all necessary records and the procedures of maintaining/updating such records for each package and for the entire project.
- vii. Support the MCC in identification of activities eligible under Capacity Building, IEC funds and develop annual action plans for the same.
- viii. Support ULB in project planning for major project components of:
 - Universal coverage of water supply in urban households
 - Sewerage, septage management and recycle and reuse of treated used water.
 - Rejuvenation of water bodies and creation of greenspaces
 - Scientific Management of all kinds of Solid and Liquid Waste
 - Remediation of Legacy dumpsites

• C&D Waste Management

- ix. Develop strategies to prepare projects for used water management.
- x. Assist MCC in developing strategy for assessment and reduction of Non-Revenue Water (NRW).
- xi. Assist in developing a reuse plan for treated used water and support in planning and selection of appropriate technology option for treatment of used water based on the potential for reuse in the region.
- xii. Develop and implement strategies for MCC to become top performer under Swachh Survekshan.
- xiii. Develop and implement strategies for MCC to become top performer under Garbage Free Cities Protocol.
- xiv. Develop and implement strategies for MCC to become top performer under ODF/ODF+/ODF++/Water+ Protocols.
- xv. Develop and implement strategies for MCC to become top performer under SafaiMitra Suraksha Challenge.
- xvi. Develop and implement strategies for MCC to become a top performer in Pey Jal Survekshan.
- xvii. Provide handholding support to MCC for all Survekshans and Competitions under AMRUT 2.0 and SBM-U 2.0 by conducting workshops on key survey indicators, conducting awareness programs etc.
- xviii. Providing programmatic support to activities under the Technology-Sub Mission component of AMRUT 2.0.

B. Project Design and Development for AMRUT 2.0 and SBM-U 2.0

- i. Study the available documents such as existing water supply networks, sewerage networks, sanitation plans, SWM plans etc.
- ii. Review existing status of physical Infrastructure based on above documents and other available secondary data & identify data gap.
- iii. Review of land availability & Environmental issues for identified projects
- iv. Identify requirements of surveys, studies and investigations.
- v. Identify key stakeholders from city, elected representatives, concerning NGOs, eminent citizens, representatives from premium institutes of the city, representatives of business organizations in consultation with the MCC etc.
- vi. Prepare conceptual plan and preliminary design including the feasibility of the infrastructure to be provided.
- vii. Assist MCC in first Stage consultation with the stakeholder for each subprojects or group of Sub projects, as applicable, to discuss the conceptual plan and technical options and prepare minutes for recording and circulation.
- viii. Based on above, diagnostic analysis of the technical options with respect to best practices/ smart options/priorities and consultation
- ix. Assess land requirement and preparation of land acquisition

requirements.

- x. Prepare and submit 'Feasibility Report' to MCC. The Feasibility Report should describe the various technical options with recommendation for most appropriate option.
- xi. Preparation of DPRs and ensure from completeness, technical specifications social and environmental safeguards, use of technology-IoT, private partnerships etc
- xii. Preparation and review of costs estimate on the basis of Schedule of Rates (SOR) with latest addenda and corrigenda. For Non-SOR items, if any, suggest adopting rates on the basis of relevant 'Schedule of Rates' of Other state (as applicable) or market rate by proper rate analysis carried out through market enquiry
- xiii. Identify the possibility of private/public participation in the service delivery, as feasible and applicable and prepare contract document
- xiv. Implementation of IOTs.
- xv. Preparation of strategy and action plan for IEC program including public participation.
- xvi. Assist MCC in second Stage consultation for each sub projects or group of Sub projects, as applicable, with the stakeholder to discuss the Detailed Design report and prepare minutes for recording and circulation.

C. Bid process and contract Management for AMRUT 2.0 and SBM-U 2.0

- i. Assist MCC in all aspects of procurement including issuing bid invitation, addendum /corrigendum, and clarifications to the bidder's queries, bid evaluation, selection of contractors, award of contract and signing of contract.
- ii. Prepare contract documentation to include Letter of invitation, conditions of contract, specifications, design parameters, bills of quantities, etc. for all sub-project's components in close coordination with MCC.
- iii. Prepare consolidated bid documents, technical specifications, approved contract drawings, final bills of quantities and any other necessary information required for successful tendering and implementation of contracts. The Bid document should be in accordance with the Government of India guidelines. Ensure that all bidding documents and contract documents contain the items are included in BOQ; also monitor the implementation of deliverables during construction and pre/ post construction phases.
- iv. Identify the possibility of private / public participation in the service delivery, as feasible and applicable, and prepare contract document for such packages.
- v. Finalizing arrangement for contracting including exploring options for PPP/ Service Level Agreements / bid document.
- vi. Assist MCC in development of concessions agreement for PPP projects.
- vii. Assistance for resolution of all contractual issues including examining the contractor's claims for variations/ extensions or additional

compensations etc and prepare recommendations for approval by the MCC.

- viii. Providing advice and guidance to the MCC for modern procedures and guidelines for project implementation and management in general.
- ix. Arrange and coordinate multistage Consultation proposed under the project and accordingly ensure modification of the project components.
- x. Contract administration and Management of the Subprojects.
- xi. Interpretation of the technical specifications for each subproject
- xii. Assist MCC in obtaining all necessary permissions and complying with statutory requirements as required prior to construction, such as permissions from Railway, National Highway, Department of Archaeology, Department of Forests and National Parks, and tree-cutting etc.
- xiii. Prepare on behalf of MCC, monthly project progress reports describing the physical and financial progress of each subproject, highlighting impediments to the quality and progress of the works and remedial actions, to be submitted.

D. Progress Monitoring and Reporting Support for AMRUT 2.0 and SBM-U 2.0

- i. Support monitoring and review of project progress in terms of physical / financial targets and against overall monitoring parameters
- ii. Support and assist to develop the project M&E system including IT platforms and applications.
- iii. Support and assist in integration of MCC Management Information System (IMIS) with MoHUA AMRUT 2.0 Collaboration Platform and SBM-U 2.0 MIS System
- iv. Support in developing the framework for monitoring and evaluation under AMRUT 2.0 and SBM-U 2.0 programme at the MCC level
- v. Support the development and monitoring of annual work plans and budgets, including annual milestones; and
- vi. Prepare consolidated progress reports for project management including identification of emerging issues and recommendations to resolve issues.
- vii. Monitor project risks and provide timely advice on ensuring sufficient resources are allocated and measures are taken to manage risks
- viii. Assist the Independent Review and Management Agency (IRMA) by sharing project progress data,
- ix. Prepare on behalf of Municipal Corporation weekly, monthly and annual project progress reports describing the physical and financial progress of each subproject, highlighting impediments to the quality and progress of the works and remedial actions
- x. Monthly reports on physical and financial progress to be generated. The reports will summarize the city and project wise work performed during the reported period identifying the problems encountered, and indicating the corrective action taken or recommended.

- xi. Coordinating with main and sub-contractors and rendering technical advice; Holding periodic Progress Meetings and sorting out problems arising if any due to action or inaction of the department.
- xii. Timely identify and highlight key issues requiring attention under AMRUT 2.0 and SBM-U 2.0 in MCC and propose remedial actions

E. Financial Management Support for AMRUT 2.0 and SBM-U 2.0

- i. Support in development of mechanism for financial monitoring, regular and consistent reporting of financial progress against yearly/ overall targets and keep track record.
- ii. Support in identifying various source of funding for the proposed project components under the Mission including possible convergence with XVth Finance Commission and other central programmes.
- iii. Review financial progress under the Mission and provide comments/ suggestion/ remark etc.
- iv. Support ensuring that separate accounts for the project are duly maintained, and that receipts and expenditures are duly segregated by financing source.
- v. Support in ensuring that (i) all payments are duly prepared, reviewed, authorized, and recorded in the accounting system correctly and in a timely manner; and (ii) all expenditure items meet the eligibility criteria as defined in AMRUT 2.0 and SBM-U 2.0 Mission Guidelines.
- vi. Ensure progressive payments based on physical realization completion of works, as per approved procedure and schedule of payments to Contractors.
- vii. Support in convergence with other schemes for fund utilization.
- viii. Assessment of extra budgetary resources required for the mission

F. Implementation support to urban reforms under AMRUT2.0 and SBM-U 2.0

- i. Assist and Support in implementing the mandatory reforms of:
 - Notification of property tax
 - Levying of user charges for offsetting O&M expenses under both the missions
- ii. Support and assist in developing and implementing a wastewater reuse policy
- iii. Support and assist in implementation of reforms as per the reform implementation strategy and the National reform toolkit for assessing progress.
- iv. Support in identification of projects for reduction of NRW and set annual targets for effective reduction in NRW.
- v. Support and assist in identification of water bodies for revival and rejuvenation and developing projects to improve the overall health of the water body.
- vi. Support and assist in implementation of reforms on municipal governance.

G. Solid Waste Management (SWM)

- i. Assistance to MCC in achieving 100% fresh waste processing (Dry and Wet Waste) and legacy waste dumpsite remediation
- ii. Support to MCC for monitoring C&D Waste Management Plants and Mechanical Sweeping
- iii. Assistance to MCC to implement different components of SBM (Urban); especially SWM
- iv. Preparation of documents and handholding support to achieve the garbage free cities
- v. Technical assistance for ensuring the door-to-door collection and Source Segregation at ULB Level.
- vi. Assistance for finalizing list for Bulk Waste Generators, notification and compliance as per SWM-2016.
- vii. MCC plan for implementation of SWM projects and assistance for the implementation of plans on ground to improve the SWM status
- viii. Assist in bringing in private player to execute SWM projects on PPP model as per the States guidelines.
- ix. Capacity Building of officials, conducting workshop, seminar and training program for ULB officials on different components as per requirement.
- x. Support MCC for formation of Bye Laws along with user charges for various activities.
- xi. Assistance for Strengthening Citizen Grievance Redressal and feedback system.
- xii. Assist to form the City Sanitation Monitoring committee etc.
- xiii. Support for improved performance under Swachh Survekshan
- xiv. Assistance in preparation of sanitation plan, specifying time frame, finances, operational components and guidelines for components, to enable earmarking of resources.
- xv. Technical Assistance for Implementation of guidelines for ODF, ODF+ & ODF++

- xvi. Assistance in implementation of city sanitation plans, channeling financial resources from Central and externally aided sources/ and providing technical assistance
- xvii. Assistance in different procurement related requirement related to SBM including support in preparing/ reviewing tender documents.
- xviii. Assistance for Financial Analysis for different procurement/ projects with respect to SBM-U 2.0.

H. MIS Support

- i. Maintaining, uploading and updating ULB level data on various Portals developed by MoHUA
- ii. Capacity building and handholding support for effective management of MIS at the ULB level
- iii. Development and deployment of appropriate MIS (including M&E) systems.
- iv. Conducting suitable analysis of MIS data to generate insight for improvement of performance, and implementation outcomes under the programs

2. Team Composition & Qualification Requirements:

The PMC are expected to provide support to Municipal Corporation Chandigarh for a duration of 12 months, extendable as per the requirement of MCC.

S. No	Position	No.	Qualifications & Skills	Experience
1	Team Leader	1	<ul style="list-style-type: none"> • Graduate in Engineering and Postgraduate in Management /Master's in Planning or equivalent. • Minimum 10 years' experience in management of Urban Service delivery (Water Supply /Sewerage /Drainage /Transportation /Drainage /Solid Waste Management) • Experience in leading the team • Experience in Capacity building • Experience in IEC i.e. Information, Education and Communication. 	<ul style="list-style-type: none"> • Responsible for overall management and administration of the project components • Overall supervision of plan and activities of IEC, Capacity Building, Project Design, Procurement & Bidding, Evaluation and all works related to Certifications • Advice on procurement and bidding process • Construction supervision quality monitoring and contract management. • Assist in resolving contractual issues during implementation. • Preparation of Progress as well as Project Completion Report. • Scheduling and ensuring timely mobilization /demobilization of team members • Assist third party inspections, if necessary, as decided by MCC. • Assist MCC in interim and final certification of the bills of payment • Assist MCC in issuance of completion certificates • Prepare Project Completion Report and progress reports
2	Design Engineer (Sewerage/Drinking Water Supply & Wastewater Specialist)	1	<ul style="list-style-type: none"> • Graduate Civil Engineer • At least 5 years experience in water supply design and implementation in AMRUT water schemes or similar Urban Schemes 	<ul style="list-style-type: none"> • Design of Water Supply Works • Preparing Water Supply plans for cities • Review of BOQs and DPRs • Support in procurement process • Oversee contract management and performance monitoring of the contractors • Ensuring the construction activities are implemented as per design in field. • Preparation of interim and Project

3	MIS/IT Expert	2	<ul style="list-style-type: none"> • Masters in Computer Science IT/Computer Science/ MCA orequivalent • At least 3 years' experience in IT related field 	<p>Completion Reports</p> <ul style="list-style-type: none"> • Overall management, maintenance, uploading and updating data of AMRUT 2.0 and SBM-U 2.0 on respective MIS portals and regular reporting and analysis of the same • Development and deployment of appropriate integrated MIS systems for Monitoring & Evaluation (M&E) activities under AMRUT 2.0 and SBM Urban 2.0. • improvement of service delivery through use of GPS-based tracking apps for waste collection vehicles, desludging machines, monitoring of garbagevulnerable points in the city, etc. • Manage all other IT related/MIS related initiatives and projects • Monitor project/ programme using IT techniques/ cybertools • Support IT related smart solutions in the urban areas
4	Procurement Specialist (Procurement, Financial Management, Project Coordination and Monitoring)	1	<ul style="list-style-type: none"> • Graduate in civil / electrical / mechanical/ planning/ environmental engineering/ equivalent and MBA(Finance) • At least 3 years of experience in procurement. 	<ul style="list-style-type: none"> • Procurement of machinery, goods, services etc. as per guidelines including preparation of bid documents, evaluation of bids, contract formation and assisting MCC in award of work, and signing of agreements. • Contract management • Financial Management of the Scheme Assistance in conducting on-groundwork of contracts / Procurement for Solid and Used Water Management
5	Solid Waste Management (SWM) Specialist	1	<ul style="list-style-type: none"> • Master's in environmental sciences /environmental engineering / Civil Engineer/ Public Health Engineering • At-least 5 years of experience in municipal solid waste management projects or sanitation related projects. 	<ul style="list-style-type: none"> • Lead, co-ordinate and supervise all SWM related initiatives of MCC including processing of fresh waste (Dry, Wet, Sanitary, Hazardous, liquid, horticulture etc) and reduction of waste. • Provide technical support and expertise to facilitate in Policy, Planning, Implementation, Monitoring and Evaluation of various

				<p>SWM components</p> <ul style="list-style-type: none"> • Overall project management and managing deliverable/outputs under the assignment • Coordination between various stakeholders/ agencies for all SBM-U 2.0 initiatives • ULB level master plan and planning for SWM • Overall coordination and Technical Assistance for all SWM, Survekshan related components for effective SBM-U 2.0 implementation
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3. Technical Evaluation Criteria

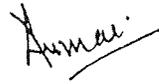
Please find below the selection criteria, sub-criteria, and point system for the evaluation of the technical proposals of firms:

Minimum Qualifying marks =70

	Technical evaluation criteria	Maximum Marks	Sub criteria
A.	Number of assignments in providing Project Management Consultancy/PMU/ Technical Support Unit (TSU) for Central / PSU/ State Government/local government with minimum consultancy fee of Rs. 5 Crore and duration not less than 1year during last 5 years from the last date of submission of proposal	15	Minimum one assignment is required for qualification Each assignment 3marks
B.	Number of assignments providing consultancy services in the urban or water supply or sanitation sector having minimum consultancy fee ofRs. 2 Crore during last 5 years from the last date of submission ofproposals	10	Minimum one assignment is required for qualification Each assignment 5marks
C.	Approach and Methodology to support MCC in AMRUT 2.0 and SBM-U 2.0 implementation	15	1. Understanding of Project Objectives, approach, and measures - 10Marks 2. Strategy for implementation of both schemes with timelines for Chandigarh city especially wrt urban water supply and sanitation sector – 05Marks
D.	Team Qualifications and competency required for the Assignment <ul style="list-style-type: none"> • Team Leader - 20 Marks • Design Engineer (Sewage/Drinking Water Supply & WastewaterSpecialist) – 10 Marks • Solid Waste Management (SWM) Specialist – 10 Marks • MIS Expert (2 Nos.) – 10 Marks • Procurement Specialist (Project Coordination andMonitoring – 10 Marks 	60	

4. Others

- i. The contract period of the PMU shall be 1 year, extendable on a yearly basis as per requirement, upto a maximum of 4 years.
- ii. If at a later stage (implementation stage), any additional support is required, MCC reserves the right to enhance the Scope of work and manpower of the Project Management Unit so selected.
- iii. Change in any member of the PMU can only be done with due permission of MCC.
- iv. Technical offer acceptance date is 5th July 2022 upto 5.00 PM
- v. The dates and time for presentation will be shared with bidding entities post submission of technical proposals.
- vi. Email for receipt of technical offers is iscommissionermc@gmail.com
- vii. VC link shall be shared shortly.



Superintending Engineer
M.C. Public Health Circle
Municipal Corporation
Chandigarh


(Shubham Bhalla)

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